NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt. Ltd.

V/s

Kings Empire Heights Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	RISHAD PRANI	ANOCATE	RSIran
	PURADAR FOUZDA	R	
	FOR THE OPERATIONAL CREDITOR Mayorh P. Bhuther Dept: Mayors.		Joh.
	For Lospodo	ent Empire Heighs	

CP 1335/I&BP/NCLT/MB/MAH/2017

For the parties reported that there is some difficulty to submit their case, at their request, list this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)